

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A. NO. 551 OF 2009, O.A. NO. 559 OF 2009
O.A. NO. 571 OF 2009 & O.A. NO. 574 OF 2009**

Tuesday, this the 15th day of June, 2010

CORAM:

**HON'BLE Mr. JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

1. O.A.551 OF 2009

1. Velayudhan M.P.
Telecom Mechanic
Telephone Exchange, Moorkkanad
Malappuram District
2. Sivadasan Nambiar
Telecom Mechanic
Telephone Exchange, Perinthalmanna
Malappuram District
3. Sadanandan P.
Telecom Mechanic
Telephone Exchange, Makkaraparamba
Malappuram District
4. K.Haridasan
Telecom Mechanic
Telephone Exchange, Makkaraparamba
Malappuram District
5. Anil Kuamr V
Telecom Mechanic
Telephone Exchange, Valanchery
Malappuram District
6. T.Premadasan
Telecom Mechanic
Telephone Exchange, Valanchery
Malappuram District
7. M.Unnikrishnan
Telecom Mechanic
Telephone Exchange, Thirunavaya
Malappuram District
8. K.Velayudhan
Telecom Mechanic
Telephone Exchange, Athavanad
Malappuram District
9. M.Chandran
Telecom Mechanic
Telephone Exchange, Kadampuzha
Malappuram District

10. N.P.Keerankutty
Telecom Mechanic
Telephone Exchange, Kunnampuram
Malappuram District ... Applicants

(By Advocate Ms. K.R.Krishna Kumari)

versus

1. The General Manager Telecom District
Bharath Sanchar Nigam Limited, Malappuram
O/o the General Manager Telecom
Malappuram – 676519
2. The Chief General manager
BNSL, O/o the Chief General Manager
BSNL Kerala Circle
Trivandrum
3. The Chairman-cum-Managing Director
Bharath Sanchar Nigam Limited
New Delhi
4. Union of India represented by the Secretary
to Government of India
Ministry of Communications
New Delhi ... Respondents

(By Advocate Mr.George Kuruyilla (R1-3)
Advocate Mr.Sunil Jacob Jose, SCGSC R-4)

2. **O.A.559 OF 2009**
1. Kunhan K.
Telecom Mechanic
Telephone Exchange, Trippanachi
Malappuram District
 2. P.Radhakrishnan
Telecom Mechanic
Telephone Exchange, Nilambur Division
Malappuram District
 3. M.Jayasankaran
Telecom Mechanic
Telephone Exchange, Ponnani
Malappuram District
 4. K.Jayadevan
Telecom Mechanic
Telephone Exchange, Nilambur Division
Malappuram District
 5. K.Lakshmanan
Telecom Mechanic
Telephone Exchange, Valzyhoor
Malappuram District

6. P.Chandran
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
7. P.Parneswaran
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
8. K.Sathyan
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
9. M.Aboobacker
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
10. V.Prabhakaran
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District
11. M.P.Mukundan
Telecom Mechanic
Telephone Exchange, Tirur Division
Malappuram District

... Applicants

(By Advocate Ms. K.R.Krishna Kumari)

versus

1. The General Manager Telecom District
Bharath Sanchar Nigam Limited, Malappuram
O/o the General Manager Telecom
Malappuram – 676519
2. The Chief General manager
BNSL, O/o the Chief General Manager
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Trivandrum
3. The Chairman-cum-Managing Director
Bharath Sanchar Nigam Limited
New Delhi
4. Union of India represented by the Secretary
to Government of India
Ministry of Communications
New Delhi

... Respondents

(By Advocate Mr.George Kuruvilla

3. **O.A.571 OF 2009**
1. P.P.Surendran
Telecom Mechanic
Telephone Exchange, Vazhayoor
Malappuram District
 2. K.Kuttikrishnan
Telecom Mechanic
Telephone Exchange, Ponnani Division
Malappuram District
 3. A.Surendran
Telecom Mechanic
Telephone Exchange, Ponnani Division
Malappuram District
 4. P.P.Kunhimon
Telecom Mechanic
Telephone Exchange, Ponnani Division
Malappuram District
 5. T.P.Haridasan
Telecom Mechanic
Telephone Exchange, Maranchery
Malappuram District
 6. K.V.Mullan
Telecom Mechanic
Telephone Exchange, Maranchery
Malappuram District
 7. C.Dinesan
Telecom Mechanic
Telephone Exchange, Parappanangadi Division
Malappuram District
 8. P.Dasan
Telecom Mechanic
Telephone Exchange, Parappanangadi Division
Malappuram District
 9. T.Devedas
Telecom Mechanic
Telephone Exchange, Parappanangadi Division
Malappuram District
 10. E.Balakrishnan
Telecom Mechanic
Telephone Exchange, Parappanangadi Division
Malappuram District
 11. K.Robert
Telecom Mechanic
Telephone Exchange, Chelari
Malappuram District

12. K.K.Radhakrishnan
Telecom Mechanic
Telephone Exchange, Chelari
Malappuram District ... Applicants

(By Advocate Ms. K.R.Krishna Kumari)

versus

1. The General Manager Telecom District
Bharath Sanchar Nigam Limited, Malappuram
O/o the General Manager Telecom
Malappuram – 676519
2. The Chief General manager
BNSL, O/o the Chief General Manager
BSNL Kerala Circle
Trivandrum
3. The Chairman-cum-Managing Director
Bharath Sanchar Nigam Limited
New Delhi
4. Union of India represented by the Secretary
to Government of India
Ministry of Communications
New Delhi ... Respondents

(By Advocate Mr.George Kuruvilla (R1-3)

4. O.A.574 OF 2009
1. Selman K.T
Telecom Mechanic
Telephone Exchange, Kondotty
Malappuram District
 2. Hari Dasan
Telecom Mechanic
Telephone Exchange, Kondotty
Malappuram District
 3. Surendran T.K
Telecom Mechanic
Telephone Exchange, Edavannappara
Malappuram District
 4. Velayudhan V.M
Telecom Mechanic
Telephone Exchange, Edavannappara
Malappuram District
 5. Abullakutty A
Telecom Mechanic
Telephone Exchange, Kondotty
Malappuram District

6. Devadasan C
Telecom Mechanic
Telephone Exchange, Valluvambram
Malappuram District
 7. Abdul Azeez
Telecom Mechanic
Telephone Exchange, Edavannappara
Malappuram District
 8. Udayakumar K
Telecom Mechanic
Telephone Exchange, Kondotty
Malappuram District
 9. M.M.Preman
Telecom Mechanic
Telephone Exchange, Pandikkad
Malappuram District
 10. K.Krishnan Kutty
Telecom Mechanic
Telephone Exchange, Chengara
Malappuram District
 11. Unnibalan C
Telecom Mechanic
Telephone Exchange, Areekode
Malappuram District
- ... Applicants

(By Advocate Ms. K.R.Krishna Kumari)

versus

1. The General Manager Telecom District
Bharath Sanchar Nigam Limited, Malappuram
O/o the General Manager Telecom
Malappuram – 676519
 2. The Chief General manager
BSNL, O/o the Chief General Manager
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Ministry of Communications
New Delhi
- ... Respondents

(By Advocate Mr.George Kuruvilla (R1-3)
Advocate Mr.Sunuil Jaocb Jose, SCGSC (R-4)

The applications having been heard on 15.06.2010, the Tribunal on the same day delivered the following:

ORDER**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

After the receipt of the reply affidavit, rejoinder has been filed on behalf of the applicants and in pursuance to the rejoinder and subsequent to the filing of such rejoinder, respondents have passed an order No.EST/MRX/TM-LM/Revision/2009-10/21 dated 27.01.2010 allowing the prayer of the applicants, by re-fixing the pay. If so, this OA can be disposed of by recording the above facts. However, counsel for applicants submitted that that benefit of the order passed by the respondents have not been given to the applicants for which counsel for applicants is pressing for another direction. We feel that it is only proper for this Tribunal to direct the respondents to allow the fruits of the order dated 27.01.2010 within one month from today. OAs are disposed of as above. No order as to costs.

Dated, the 15th June, 2010.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER

JUSTICE K.THANKAPPAN
JUDICIAL MEMBER

vs